

**THE NATIONAL COMPANY LAW TRIBUNAL
COURT-I CHANDIGARH BENCH, CHANDIGARH**

Item 29

**IA No.
2652/23**

In

**CP (IB) No. 123/Chd/Chd/2019
(Admitted)**

**Under Section 9, IBC 2016
R 11 NCLT**

In the matter of:-

Alcare Containers Co.

...Petitioner/Operational Creditor

Vs.

Ind Swift Ltd.

...Respondent/Corporate Debtor

Due to paucity of time, the matter could not be taken up today, hence adjourned
to 15.12.2023.

Sd/-
Court Officer

November 9, 2023
TNV